

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2785

ANSWERED ON:02.08.2017

Scholarship to Minority Students

Banerjee Shri Prasun

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the total amount allocated/utilized for providing the scholarship to the minority students during the last three years under pre-metric, post-metric and merit-cum means scholarships scheme;
- (b) the number of scholarships issued during the said period along with number of ghost beneficiaries identified;
- (c) whether the Government has received complaints from the minority students about facing difficulties and deprivation in availing these scholarships due to negligence of local concerned officials and if so, the steps taken by the Government to solve this issue;
- (d) whether some States have failed to implement the aforementioned scholarship programmes; and
- (e) if so, whether his Ministry has laid down measures in case States fail to dispense the scholarship amount to the availing applicants?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) & (b): The details of scholarships awarded/disbursed, fund allocations made and utilized under Pre-matric, Post-matric and Merit-cum-Means based Scholarships Schemes for minorities during the last three years i.e. 2014-15 to 2016-17 are available at website www.minorityaffairs.gov.in. From the year 2015-16, Scholarships to the eligible Minority Students are awarded by Direct Benefit Transfer (DBT) through National Scholarship Portal (NSP) and this has resulted in efficient and effective disbursement of Scholarships to genuine beneficiaries, thereby eliminating ghost, duplicate and fraud applicants.

(c): Any technical issue/difficulty, faced by any stakeholders, is addressed immediately by the National Informatics Centre (NIC) which has developed the National Scholarship Portal (NSP) for implementation of scholarship schemes. The Helpdesk and Helpline number have also been provided for redressal of technical issues for all stakeholders. Ministry of Minority Affairs has put in place a robust complaint redressal system/mechanism to address any concerns of any stakeholder including the target beneficiaries.

(d) & (e): During the year 2016-17, the UT Administration of Delhi failed to verify the online applications (both fresh & renewal) on National Scholarship Portal (NSP), whereas the State of Arunachal Pradesh and the UT Administration of Lakshadweep are not participating in any Scholarship Scheme for minorities as they are awarding scholarships to such students under other Schemes. The Ministry of Minority Affairs (MoMA) endeavours to take all necessary actions to award maximum possible Scholarships to the eligible minority students every year. Whenever requests are received from the States/UTs for extension of time, the requests are considered keeping in view the date lines for completion of processes by various Stakeholders for receiving applications, verification at various levels, generation of merit list and sanction orders.
